

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1611
TO BE ANSWERED ON 29.07.2021

Relief Package for MSME Sector

1611. MS. S. JOTHIMANI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is planning to provide a relief package to MSME sector workers in Karur in Tamil Nadu who have lost or are on the verge of losing their job;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of MSME companies shut down since March 2020, State-wise;
- (d) the number of MSME companies that declared bankrupt since March 2020, State-wise;
- (e) whether the Government is planning to protect the foreseeable job losses in the sector due to shutting down of small companies; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) & (b): The mandate of this Ministry is promotion and development of micro, small and medium enterprises all over the country, including in the State of Tamil Nadu. The Ministry of MSME implements various schemes and programmes for growth and development of MSME Sector. These schemes and programmes include Prime Minister's Employment Generation programme (PMEGP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE), Interest Subvention Scheme for Incremental Credit to MSMEs, Credit Guarantee Scheme for Micro and Small Enterprises, Micro and Small Enterprises Cluster Development Programme (MSE-CDP), Credit Linked Capital Subsidy and Technology Up gradation Scheme (CLCS-TUS), etc.

(c): No separate data for MSME companies is available. However, as per information provided by Ministry of Corporate Affairs, during the period from March, 2020 to May, 2021, a total of 64 corporate persons were dissolved through liquidation process and 103 corporate persons were dissolved through voluntary liquidation process under Insolvency and Bankruptcy Code, 2016 (the Code). State-wise details are presented in Annexure I.

(d): No separate data for MSME companies is available. However, as per information provided by Ministry of Corporate Affairs, during the period from March, 2020 to May, 2021, 694 companies were admitted into the corporate insolvency resolution process under the Code. Of these, 271 were initiated by financial creditors, 396 by operational creditors and 27 by the corporate debtor themselves. State-wise details are presented in Annexure II.

(e) & (f): The Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector in the country especially in Covid-19 pandemic. Some of them are:

- i. Rs 20,000 crore Subordinate Debt for MSMEs.
- ii. Rs. 3 lakh crores Collateral free Automatic Loans for business, including MSMEs.
- iii. Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- iv. New revised criteria for classification of MSMEs. Retail and wholesale trades are also included under MSMEs.
- v. New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi. No global tenders for procurement up to Rs. 200 crores.

Annexure-I

Annexure referred to reply to part (c) of Lok Sabha Unstarred Question No. 1611 for answer on 29.07.2021

State-wise details of corporate persons dissolved during the period from March, 2020 to May, 2021

State	Liquidation	Voluntary Liquidation
Andhra Pradesh	3	0
Delhi	13	21
Gujarat	14	17
Haryana	1	0
Karnataka	16	21
Kerala	0	1
Madhya Pradesh	1	5
Maharashtra	4	16
Rajasthan	0	1
Punjab	1	0
Tamil Nadu	2	7
Telangana	4	7
Uttar Pradesh	0	3
West Bengal	5	4
Total	64	103

Annexure referred to reply to part (d) of Lok Sabha Unstarred Question No. 1611 for answer on 29.07.2021

State-wise details of admission into corporate insolvency resolution process during the period from March, 2020 to May, 2021

State/UT	Triggered by			Total
	CD	FC	OC	
Andhra Pradesh	0	6	7	13
Assam	0	2	1	3
Bihar	0	1	2	3
Chandigarh	0	0	1	1
Chattisgarh	0	0	1	1
Dadra and Nagar Haveli and Daman and Diu	0	1	2	3
Delhi	2	46	99	147
Goa	0	1	2	3
Gujarat	4	45	89	138
Haryana	2	2	6	10
Jammu & Kashmir	0	1	0	1
Jharkhand	0	0	1	1
Karnataka	6	13	14	33
Kerala	1	7	9	17
Madhya Pradesh	1	15	19	35
Maharashtra	4	55	53	112
Orissa	0	1	0	1
Puducherry	0	1	2	3
Punjab	0	2	3	5
Rajasthan	2	3	7	12
Tamil Nadu	1	16	41	58
Telangana	1	28	17	46
Uttar Pradesh	0	6	5	11
Uttarakhand	0	1	2	3
West Bengal	3	18	13	34
Total	27	271	396	694